

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/511(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	SAURIA CONSTRUCTION VS KOHINOOR PULP & PAPER PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Shaunak Mitra, Adv. : For Liquidator
Mr. Anil Chandani, Adv.

ORDER

1. Ld. Counsel for the Liquidator present.
2. Ld. Counsel appearing for the liquidator seeks two days time to file the progress report.
3. Let the needful be done within this time.
4. List this matter on **26/10/2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**